

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-128/2007/1963/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Paban Chandra Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati the ¹² 17 March, 2023.

Sub: **Casual leave with headquarter leave permission.**

Ref:- Your letter No. DJ.XII-2/2023/1160/E, dtd. 04.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 09.03.2023 & 10.03.2023 along with station leave permission, with the official vehicle, at own cost, from the morning of 07.03.2023 till the morning of 13.03.2023.** The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.**HC.VII-128/2007/1964/A**, dated , 17-03-2023

Copy to:

1. ✓ The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

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